

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 685 of 2019

IN THE MATTER OF:

Sita Ram **...Appellant**

Vs

Mr. Samir Kumar Bhattacharya, **....Respondents**
RP of Stesalit Ltd. & Ors.

Present:

For Appellant: Mr. Aakash Bhardwaj, Advocate

For Respondents: Mr. Vijay Kumar, Advocate for Respondent No. 1

Mr. Divyakant Lahoti, Ms. Praveena Bist and Mr. Atul Mittal Advocates for Respondent Nos. 3 & 5

ORDER

03.02.2020 Perused the order dated 23.01.2020. Mr. Atul Mittal, Chairman of Monitoring Committee is present. He states that he will file copy of letter dated 10.12.2018 which is stated to have been sent to the Appellant and other Operational Creditors along with proof of service. The same may be filed within a week.

List the Appeal in 'Orders' category on **14th February,2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)